

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 263 OF 2016 &
IA NO. 549 OF 2016**

Dated: 6th May, 2019

In the matter of :

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **28.05.2019**.

Court Master / PPS

tpd/kt